

(B3)

(25) 9.9.1996 C.P. No. 136/95

Ms. S. Hajela states that  
Shri M.S. Ramamurthy, counsel  
for the applicant is out of  
station and seeks an adjournment.

Shri. Suresh Kumar  
for Shri M.I. Sethna, counsel  
for the respondents.

Adjourned to 11/11/1996  
for orders.

M.R.Kothakar  
(M.R. Kothakar)  
MCA)

B.S.Hegde  
(B.S. Hegde)  
M(J)

OS11/11/96-42

Heard Mrs. Shyamli Hajela for  
Applicant and Shri Suresh Kumar  
for Shri M.I. Sethna for  
Respondents.

The matter is adjourned to

13/11/97.

M.R.Kothakar  
(M.R. Kothakar)  
M(A)  
alp

B.S.Hegde  
(B.S. Hegde)  
M(J)

Per Tribunal

Date: 13/11/97

Applicant in person by Mr. Ramamurthy  
Advocate / Respondent by Mr. S. Kumar  
Counsel. For want of time  
The matter adjourned to 3/12/97  
for orders on C.P. 136/95

Dy. Registrar